

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 1315 of 1995

Allahabad this the 19th day of October, 2000

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Girija Shanker, Son of Sri Ram Kumar, resident of 47/7/D, Shiv Kuti, P.O. Teliarganj, District Allahabad.

By Advocate Shri S.K. Misra

Applicant

Versus

1. Union of India through the Secretary, Ministry of Communication, Post and Telegraph, New Delhi.
2. Senior Superintendent Telegraph Traffic, Allahabad Division, Allahabad.
3. District Manager Telegraph Traffic, Allahabad.
4. Chief General Manager Telegraph(E), U.P., Lucknow.

Respondents

By Advocate Shri Amit Sthalekar

O R D E R | Oral |

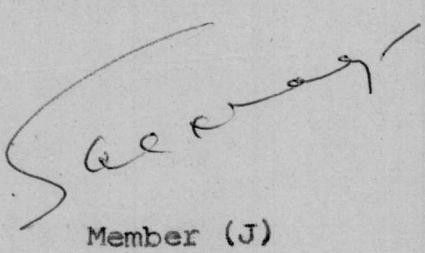
By Hon'ble Mr.S.K.I. Naqvi, Member (J)

After considering the submissions as have come up from Shri S.K. Mishra, learned counsel for the applicant and Shri Amit Sthalekar, learned counsel for the respondents, it is found that the applicant has a grievance that he is being subjected to night duty as Chowkidar for 12 hours, where<sup>as</sup> the

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other Chowkidar at the other Office of respondents establishment are deployed on duty for 8/10 hours and, therefore, the applicant is being subjected to discrimination and he is also not being paid over time allowance for having done duty beyond 8 hours, for which the applicant made representation to the Officers in the respondents establishment, which has been replied vide letter dated 10.11.95, copy of which has been annexed as annexure A-9 to the O.A. and also as annexure- 2 to the Counter.reply. According to which his representation has been forwarded to Pari Mandal Karyalya, but no order has so far been passed thereon.

2. For the above, I find fit matter to direct that the pending representation of the applicant dated 09/10-10-1995 be decided within 8 weeks from the date of communication of this order by passing detailed, speaking and reasoned order. The O.A. is disposed of accordingly. No order as to costs.

  
Member (J)

/M. M. /